

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 113
(IB)-1274(PB)/2019

IN THE MATTER OF:

M/s. Prakash Dye Chem

.... Petitioners/Applicant

v.

M/s. Calco Poly Compounds Pvt. Ltd.

..... Respondents

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 03.07.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Petitioner

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For the Respondent

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ORDER

Ld. Counsel for the petitioner has placed on record a copy of the compromise dated 01.07.2019 and in view of the same applies for withdrawal of the petition.

Dismissed as withdrawn.



(M.M.KUMAR)
PRESIDENT



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)